

# ACT No. XV OF 1929.

[PASSED BY THE INDIAN LEGISLATURE.]

*(Received the assent of the Governor General on the 1st  
October, 1929.)*

**An Act further to amend the Indian Registration Act, 1908,  
for a certain purpose.**

**XVI of 1908.** **W**HEREAS it is expedient further to amend the Indian  
Registration Act, 1908, for the purpose hereinafter  
appearing; It is hereby enacted as follows:—

**1.** This Act may be called the Indian Registration (Amend- Short title.  
ment) Act, 1929.

**XVI of 1908.** **2.** Section 56 of the Indian Registration Act, 1908, is Repeal of  
section 56, Act  
XVI of 1908.  
hereby repealed.

*Price 1 anna or 1½d.]*

MGIPC—L—IX-123—25-11-29—5,000.